

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)  
**NO.HC.VII-20/2003/1756/A**

From :- Shri Kaushik Kumar Sharma,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Indira Barman,  
District & Sessions Judge,  
Nagaon.

Dated Guwahati, the 25<sup>th</sup> March, 2021.

Sub:- **Station leave.**

Ref:- Your letter No. DJN/2303 Dated the 24.03.2021.

Madam,

With reference to the above, I am directed to inform you that you have been granted station leave permission, with your official vehicle, at your own cost, from the evening of 26.03.2021 till the morning of 30.03.2021. Further, the Addl. District & Sessions Judge, No. 3, Nagaon, in his absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sdl.

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-20/2003/1757/A, dated 25.3.2021**

Copy to:

1/ The Project Manager, Gauhati High Court.

  
**JT.REGISTRAR (VIGILANCE)**

P.S.